

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) to (c). The Constitutional Directive relates to the provision of free education for all children at the elementary stage. Accordingly, education is free in all States and Union Territories for all children, including children of agricultural labour, in classes I—VIII except in one State, Uttar Pradesh where boys' education at the middle stage (classes VI—VIII) is yet to be made free.

Besides, education is also provided free up to class X by 18 States/Union Territories and up to class XII by 11 of them.

**Purchases made by Government Medical Store Depot, Madras**

10210. SHRI THAZHAI M. KARUNANITHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the items (drugs, medicines, tablets etc.) purchased locally and centrally by Government Medical Store Depot, Madras during the last five years and its value which had short lives/lost lives and replaced by the suppliers;

(b) under what circumstances, these drugs have been purchased though it had got short life;

(c) which are the firms that have replaced the above items and the value of such items;

(d) for what items the advance payment have been made to the firms and the value of payment;

(e) the reasons for making advance payment; and

(f) whether Government have at any time examined this case and if so, the details therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) Drugs Tablets, injections and other drugs valued at Rs. 3,83,34,247.47 were centrally purchased and valued at Rs. 87,18,523.77 were purchased locally some of which had short life. No life expired items were purchased during the last five years.

(b) Purchases are effected through DGS&D on the basis of advance planning for consumption within a certain period from the date of receipt. No item is purchased which has self life of less than one year. Items which have self life less than 3 years are meant to be issued immediately to the indentors. Such of the items which have life of one year are generally items for which there is no stock margin with the Medical Store Depot. Similarly local purchases of such items are effected only for meeting emergent requirements against firm demands.

(c) A statement showing the names of the Firms who have replaced and/or re-imbursed the cost of life expired drugs as well as those with short remaining life is enclosed indicating the items and its values.

(d) Advance payments were made during the last five years for buying the following items:

Items	Value of payment
	(Rs.)
1. Dextrose . . . . .	32,808.60
2. Medicinal Opium . . . . .	1,54,949.30
3. Piperazine Citrate . . . . .	23,310.39
4. Starch . . . . .	5,921.80
5. Sulphadimidine . . . . .	18,741.29
6. Chlorroquine Phosphate . . . . .	20,825.00
7. Sodium Citrate . . . . .	8,190.00

(e) In all the above seven cases, the advance payment had to be agreed to as the suppliers refused to abide by our normal system of payment and these essential purchases were neces-

sary to keep the Factory of Medical Store Depot running.

(f) Government had accorded sanction for such advance payments wherever it was necessary for them to do so.

#### Statement

Replacements/reimbursement of the cost received for the life expired drugs as well as those having short remaining life, made by the firms with value is as under:—

	(Value Rs. )
1. M/s. Sandoz India Limited, Bombay. . . . .	17,169.92
2. Injection Dehurodergotamine, Injection Calcium Sandoz with Vitamin 'C' and Caps Sandoz Cycline.	(Credit Note received)
3. M/s. Tablets Limited Madras. Injection Molar Sodium Lactate, injection Aneurine HCl.	75,048.38 (Credit Note received)
4. M/s. Rallies India Ltd. Calcutta. Injection Liver Extract Crude; Injection Liver Extract with B 12; Injection Calcium Pantothenate)	73,587.50 (Replacement with another item received and issued out) .
5. M/s. Gwarth Pharmaceuticals, Baroda. . . . .	13,046.80 (Credit Note received)
Tablet Methyl Dopa, Tablet Chlorpromazine HCl	
6. M/s. International Chemical Corporation, Amritsar. . . . .	5152.42 (Replacement received)
Hydrocortisone Acetate; OP & G ointment.	
7. M/s. Cunamid India Ltd., Bombay Tetracycline (E&R) Solution.	6215.08 (Replacement received)
8. M/s. National Pharmaceuticals Bombay. Injection oestradiol	630.70 (Replacement received)
9. M/s Jagson and Paul, Faridabad. Tablet Dexamethasone..	3380.30 (Replacement received)
10. M/s. Merchsharp and Dome, Bombay. Injection Cyanciobal amine 1000 MCG.	066.00 (Credit Note received).
11. M/s. Microlabs Madras. Tablet Pyritinol Hydrochloride.	12,668.00 (Replacement received)
12. M/s. Allenburseys (Glaxo) Bombay. Injection Kaplilin & Diosun Expectorant. . . . .	1098.52 (Replacement received)
13. M/s. Pure Pharma Indore; Tablet Aminophyllin. . . . .	252.12 (Demand Draft received)
14. M/s. Kerala State Drugs and Pharmaceutical Kerala. . . . .	41,109.26 (Replacement received)
Tablet Vitamin 'B' Complex.	
15. M/s. Boots India Ltd. Bombay, Tablet Euramide Compound. . . . .	92,770.05 (Replacement receive dwith different items and issued out).
16. M/s. May and Baker India Ltd., Bombay. Injection Gardinal Sodium. . . . .	27,641.71 (Replacement received).

17.	M/s. Boehringer Knoll Bombay.	6,006.00 (Replacement received).
18.	M/s. Sarabhai Chemicals Baroda. Kenacomb Skin ointment.	641.00 (Replacement received).
19.	M/s. Pfizer Bombay; Nebasulf powder Nesacortin skin ointment.	10,891.64 (Replacement received).
20.	M/s. Rousell Bombay Soframycin Skin Cream, Proctosdyl ointment.	7594.60 (Replacement received).
21.	M/s. E. Merck, Bombay. Injection Polybion; Injection Naurobion.	23,662.40 (Replacement received).
22.	M/s. Drug Research Lab. J & K. Belladonna Dry Extract.	35,500.00 (Demand Draft received against disposal by tender).
23.	M/s. Glaxo Chemicals Ltd., Hyderabad. Injection Heparin Sodium.	15,180.00 (Replacement received).

#### Arrears of Voucher with Government Medical Store Depot

10211. SHRI K. B. S. MANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government Medical Store Depot, Madras priced vouchers after having supplied this stores to the indenters are still not despatched duly priced to the Indenters and if so, reason for the same;

(b) the number of Indents/vouchers pending; and

(c) the remedial action taken/proposed to be taken to wipe off the arrears accumulated?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN M. JOSHI): (a) Yes. There is a time lag between the dates on which items are taken off the bin cards and the actual date of despatch on account of non-availability of wagons, etc.; Transportation charges become available only after the stores have been despatched; In respect of items, stock of which has been transferred from other Depots, price data is not readily available some times. Hence the delay.

(b) Total number of 1571 issue vouchers are pending for the period September, 1981 to March, 1982.

(c) Instructions have been issued to Medical Stores Depot, Madras to clear the arrears by deputy additional staff, if necessary. Progress is watched through monthly report.

#### Promotion of A.R.Os. and R.Os. in CCRAS

10212. SHRI KRISHNA KUMAR GOYAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that seventy ARO's and RO's were promoted in 1979 to the posts of R.O. and S.R.O. and Assistant Director in the C.C.R.A.S. without D.P.C. and proper Selection Committee;

(b) whether there was any urgency for making appointments; and

(c) whether they have been regularised so far; if not, reasons therefor and by what time they would be regularised and what procedure will be adopted therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD BEN. M. JOSHI): (a) and (b) The Central Council for Research in Ayurveda and Siddha, which is an autonomous organisation under the Ministry of Health and Family Welfare, came into being in 1979 as a successor Council